

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-4237/2016

New Delhi, this the 07th day of February, 2019

Hon'ble Sh. A.K. Bishnoi, Member(A)

Inspr. Pankaj Singh No. D/2286
Aged 53 years,
S/o Sh. Ajay Bahadur Singh,
R/o 257, AGCR Enclave, Delhi-110032. Applicant

(None present)

Versus

1. Commissioner of Police,
Police Headquarters,
IP Estate, New Delhi.
2. Joint Commissioner of Police,
South-Eastern Range,
New Delhi. Respondents

(through Ms. Priyanka Bharadwaj)

ORDER (ORAL)

None for the applicant. Learned counsel Ms. Priyanka Bharadwaj appeared for the respondents.

2. It is noticed that the counter reply in the matter was filed in July, 2017. Since then, the applicant has neither filed rejoinder nor has there been any appearance on his behalf on various occasions.

3. Under the circumstances, the present OA is dismissed for default and non-prosecution.

(A.K. Bishnoi)
Member (A)

/ns/